

(1)

M/s D.N. Nayak  
P.K. Nayak

CAT/0/II

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 438 1990

..... Manoj Kumar Nark..... Applicant (s)

Versus

Director, Central Council for Research in Homeopathy..... Respondent (s)

Sr. No.	Date	Order with Signature
1	23.11.90	<p>No body appears. The applicant should satisfy that the Central Council for Research in Homeopathy is a <sup>Govt.</sup> Central Organization or sub-ordinate of any Department of Govt. of India. Call on 4th December, 1990.</p> <p><i>PN</i> Vice-Chairman</p> <p><i>PN</i> Member (Judicial)</p>
2	4.12.90	<p>Even though from last date it has been adjourned to to-day, none appears for the applicant to satisfy us that the Respondents are either a Govt. Organization or <del>or</del> any Department Subordinate to the Govt. of India. As we are not satisfied about the Jurisdiction, it is not admitted.</p> <p><i>PN</i> Vice-Chairman</p> <p><i>PN</i> Member (Judicial)</p>